

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).7553/2005

MUKUNRAJ & ORS.

Petitioner(s)

VERSUS

NATHMAL (DEAD) BY LR & ANR

Respondent(s)

Date: 31/08/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. MR. Rawal, Adv.

Mr. D.N. Mishra, Adv.

For Respondent(s) Mr. Prashant Bhushan, Adv.

UPON hearing counsel the Court made the following

O R D E R

Office to give details of I.A.No.2 in accordance with the Circular.

List again on 12.9.2006.

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(B. Sudheendra Ku

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